

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 103  
ANSWERED ON 11/02/2025**

**CONVERSION OF RURAL ROADS INTO MAJOR DISTRICT ROAD**

**\*103. SHRI RAHUL KASWAN:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has prepared or proposes to prepare any plan to convert rural roads into Major District Roads (MDRs);**
- (b) if so, the details thereof, State-wise including Rajasthan;**
- (c) whether the Government proposes to convert major roads in the rural areas of the country particularly in Rajasthan into MDR as roads in rural areas have not been classified for a very long time; and**
- (d) if so, the timeline by which the said conversion is likely to be made and if not, the reasons therefor?**

**ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)**

**(a) to (d): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA STARRED QUESTION NO. \*103 FOR ANSWER ON 11.02.2025 ASKED BY SHRI RAHUL KASWAN, MEMBER OF PARLIAMENT, REGARDING CONVERSION OF RURAL ROADS INTO MAJOR DISTRICT ROAD.**

**(a) to (d): "Rural roads" is a State subject and the declaration of roads as Major District Road (MDR), Other District Road (ODR), Village Road (VR) etc. is vested with the States.**

**As a part of poverty reduction strategy, Government of India launched Pradhan Mantri Gram Sadak Yojana (PMGSY) on 25<sup>th</sup> December, 2000 for providing connectivity by way of an all weather road to the eligible unconnected habitations.**

**In the year 2013, PMGSY-II was launched for upgradation of selected Through Routes and Major Rural Links (MRLs) with a target to upgrade 50,000 Km roads. In the year 2019, PMGSY-III was launched for consolidation and upgradation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. Under the PMGSY-II & III, roads were eligible for upgradation to 5.5 meter carriageway on traffic consideration. The details of roads upgraded to 5.5 meter carriageway, State/ UT-wise, including in the State of Rajasthan, are at Annexure-I for PMGSY II and at Annexure-II for PMGSY III, respectively. These roads can be categorized as MDR, immediately after its upgradation, by the State.**

**In 2016, Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched as a separate vertical of PMGSY for construction/upgradation of strategically important roads which were critical from the security point of view. These roads were identified by the Ministry of Home Affairs in consultation with the Home departments of the States. The details of roads upgraded to 5.5 meter carriageway, State-wise, under RCPLWEA are at Annexure- III.**

**The implementation period of PMGSY-II, III and RCPLWEA is upto March, 2025.**

**\*\*\*\*\***



**Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 103 for reply on 11.02.2025 regarding Conversion of Rural Roads into Major District Road**

**State/UT-wise details of roads upgraded to 5.5 meter carriageway under PMGSY-II**

| <b>Name of State/UT</b>  | <b>No. of Roads upgraded</b> | <b>Road Length (in km)</b> |
|--------------------------|------------------------------|----------------------------|
| <b>Andhra Pradesh</b>    | <b>2</b>                     | <b>16.25</b>               |
| <b>Arunachal Pradesh</b> | <b>2</b>                     | <b>36.63</b>               |
| <b>Assam</b>             | <b>22</b>                    | <b>225.14</b>              |
| <b>Bihar</b>             | <b>61</b>                    | <b>776.79</b>              |
| <b>Chhattisgarh</b>      | <b>177</b>                   | <b>2,233.91</b>            |
| <b>Gujarat</b>           | <b>94</b>                    | <b>1,007.69</b>            |
| <b>Haryana</b>           | <b>88</b>                    | <b>1,042.24</b>            |
| <b>Himachal Pradesh</b>  | <b>17</b>                    | <b>158.68</b>              |
| <b>Jammu And Kashmir</b> | <b>48</b>                    | <b>297.15</b>              |
| <b>Jharkhand</b>         | <b>6</b>                     | <b>80.81</b>               |
| <b>Karnataka</b>         | <b>1</b>                     | <b>3.69</b>                |
| <b>Kerala</b>            | <b>6</b>                     | <b>29.97</b>               |
| <b>Madhya Pradesh</b>    | <b>138</b>                   | <b>2,421.87</b>            |
| <b>Maharashtra</b>       | <b>34</b>                    | <b>297.23</b>              |
| <b>Manipur</b>           | <b>3</b>                     | <b>22.90</b>               |
| <b>Meghalaya</b>         | <b>2</b>                     | <b>12.08</b>               |
| <b>Mizoram</b>           | <b>3</b>                     | <b>136.50</b>              |
| <b>Odisha</b>            | <b>4</b>                     | <b>36.35</b>               |
| <b>Puducherry</b>        | <b>12</b>                    | <b>26.04</b>               |
| <b>Punjab</b>            | <b>122</b>                   | <b>1,332.62</b>            |
| <b>Rajasthan</b>         | <b>99</b>                    | <b>992.17</b>              |
| <b>Sikkim</b>            | <b>1</b>                     | <b>3.70</b>                |
| <b>Tamil Nadu</b>        | <b>6</b>                     | <b>23.26</b>               |
| <b>Telangana</b>         | <b>4</b>                     | <b>31.68</b>               |
| <b>Tripura</b>           | <b>10</b>                    | <b>121.04</b>              |
| <b>Uttar Pradesh</b>     | <b>88</b>                    | <b>790.70</b>              |
| <b>Uttarakhand</b>       | <b>1</b>                     | <b>5.18</b>                |
| <b>West Bengal</b>       | <b>119</b>                   | <b>1,244.90</b>            |
| <b>Total</b>             | <b>1170</b>                  | <b>13,407.14</b>           |

**Annexure-II**

**Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 103 for reply on 11.02.2025 regarding Conversion of Rural Roads into Major District Road**

**State/UT-wise details of roads upgraded to 5.5 meter carriageway under PMGSY-III**

| <b>Name of State/UT</b>    | <b>No. of Roads upgraded</b> | <b>Road Length (in km)</b> |
|----------------------------|------------------------------|----------------------------|
| <b>Andaman And Nicobar</b> | <b>2</b>                     | <b>4.73</b>                |
| <b>Andhra Pradesh</b>      | <b>18</b>                    | <b>202.61</b>              |
| <b>Arunachal Pradesh</b>   | <b>10</b>                    | <b>129.69</b>              |
| <b>Assam</b>               | <b>204</b>                   | <b>1,586.01</b>            |
| <b>Bihar</b>               | <b>115</b>                   | <b>1,348.13</b>            |
| <b>Chhattisgarh</b>        | <b>253</b>                   | <b>2,964.11</b>            |
| <b>Gujarat</b>             | <b>304</b>                   | <b>3,015.37</b>            |
| <b>Haryana</b>             | <b>243</b>                   | <b>2,331.49</b>            |
| <b>Himachal Pradesh</b>    | <b>38</b>                    | <b>387.89</b>              |
| <b>Jammu And Kashmir</b>   | <b>50</b>                    | <b>550.47</b>              |
| <b>Jharkhand</b>           | <b>35</b>                    | <b>427.70</b>              |
| <b>Karnataka</b>           | <b>28</b>                    | <b>243.85</b>              |
| <b>Kerala</b>              | <b>12</b>                    | <b>76.15</b>               |
| <b>Madhya Pradesh</b>      | <b>407</b>                   | <b>5,812.94</b>            |
| <b>Maharashtra</b>         | <b>34</b>                    | <b>253.19</b>              |
| <b>Manipur</b>             | <b>5</b>                     | <b>50.30</b>               |
| <b>Meghalaya</b>           | <b>15</b>                    | <b>203.16</b>              |
| <b>Mizoram</b>             | <b>3</b>                     | <b>66.33</b>               |
| <b>Nagaland</b>            | <b>5</b>                     | <b>110.78</b>              |
| <b>Odisha</b>              | <b>361</b>                   | <b>2,891.65</b>            |
| <b>Punjab</b>              | <b>280</b>                   | <b>2,846.63</b>            |
| <b>Rajasthan</b>           | <b>524</b>                   | <b>5,424.44</b>            |
| <b>Tamil Nadu</b>          | <b>25</b>                    | <b>131.09</b>              |
| <b>Telangana</b>           | <b>82</b>                    | <b>761.30</b>              |
| <b>Uttar Pradesh</b>       | <b>636</b>                   | <b>5,420.53</b>            |
| <b>West Bengal</b>         | <b>167</b>                   | <b>1,469.37</b>            |
| <b>Total</b>               | <b>3,856</b>                 | <b>38,709.90</b>           |

**Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 103 for reply on 11.02.2025 regarding Conversion of Rural Roads into Major District Road**

**State/UT-wise details of roads upgraded to 5.5 meter carriageway under RCPLWEA**

| <b>Name of State/UT</b> | <b>No. of Roads upgraded</b> | <b>Road Length (in km)</b> |
|-------------------------|------------------------------|----------------------------|
| <b>Andhra Pradesh</b>   | <b>26</b>                    | <b>357.73</b>              |
| <b>Bihar</b>            | <b>94</b>                    | <b>1,491.11</b>            |
| <b>Chhattisgarh</b>     | <b>61</b>                    | <b>1,107.73</b>            |
| <b>Jharkhand</b>        | <b>29</b>                    | <b>554.32</b>              |
| <b>Odisha</b>           | <b>29</b>                    | <b>388.79</b>              |
| <b>Telangana</b>        | <b>33</b>                    | <b>450.26</b>              |
| <b>Uttar Pradesh</b>    | <b>23</b>                    | <b>507.80</b>              |
| <b>Total</b>            | <b>295</b>                   | <b>4,857.74</b>            |

\*\*\*\*\*